## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/43/ (IB)/2017

NAME OF THE PETITIONER(S)

: PANKAJ LATH

NAME OF THE RESPONDENT(S)

: GALAXY AMAZE KINGDOM LIMITED

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

Po Kernasansa

REPRESENTATION BY WHOM

(for m. Aravinal Subramaniam) Court for Petitioner.

Per Pes Pondont

ORDER

Counsel for both the parties present. As seen from the order dated 21.7.2017, seven days' time was provided to the Corporate Debtor to file the counter. The same has not been filed, and today, more time is prayed for filing the same. One last and final opportunity is given in the interest of justice to file counter before next date of hearing. The matter is posted for arguments. Put up on 2.8.2017 at 10.30.A.M.

( .vij anghovan

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tarig) Member (Judicial)